

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO.2935
TO BE ANSWERED ON 3RD AUGUST, 2016**

NEW ALTERNATIVE TO TDSAT

2935. SHRI PRALHAD JOSHI:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Ministry plans to set up an alternate system for dispute settlement in the telecommunication sector in the light of the overwhelming cases that Telecom Dispute Settlement and Appellate Tribunal has to deal with;
- (b) if so, the details thereof;
- (c) whether the new mechanism also propose to deal with broadcasting cases;
and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

- (a) No, Madam.
- (b) to (d) Does not arise in view of (a) above.
